<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 70 OF 2014

Dated: 1st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Indian Power Corporation Ltd.		Appellant(s)
West Bengal Electricity Regulatory (ssionRespondent(s)	
Counsel for the Appellant(s)	:	Mr. Vivek Mathur
Counsel for the Respondent(s)	:	Mr. Pratik Dhar, Sr. Adv. Mr. C. K. Rai Mr. Umesh Prasad for R.1

<u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the matter for further hearing on 10.10.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/hks